

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : CP/CAA/33/2024
APPLICATION NUMBER : CA/CAA/2/2024
NAME OF THE PETITIONER : IDFC Financial Holding Company Ltd
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Ld. Sr. Counsel Mr. R. Sankaranarayanan for the Petitioner. Ld. Counsel Mr. Avinash Krishnan Ravi for RD. Mr. B. Palani for the OL. Ld. Counsel Mr. B. Ramana Kumar for the Income Tax Department.

List the Petition for hearing on **04.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk